

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 303
IA (CA) No. 10/JPR/2024
CP No. 26/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Suresh Kumar Agarwal

...Petitioners

Versus

R & R Consortium Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Vaibhav Deshvani, Proxy
For the Respondent : Prateek Kedawat, Adv.

ORDER

Heard Mr. Vaibhav Deshvani, Proxy counsel appearing on behalf of Mr. Mohit Khandelwal, Adv. for the Petitioner. Mr. Prateek Kedawat, Adv. appearing on behalf of the Respondent. List the matter on 19.07.2024.


Sd/-

(Rajeev Mehrotra)
Technical Member


Sd/-

(Deep Chandra Joshi)
Judicial Member

June 07, 2024